

(u)

Copy of Appn of
Applicant's Adv.
applying to Chairman
P. B. for transfer
of his case to
New Delhi

1/10/90

5/9/90 per tribunal
none present for either
side. As division bench is
not functioning today this
matter is adjourned
to 11/2/91 for orders on
mp 596/90 and final hearing

Sony's
CO

Dated: 11.2.91.

Notices are issued
to the all Respondents
& his Advocate
on dt 15-10-90
ms
15-10-90

Notice dtd. 15-10-90
served on P. 4 on
dt. 16-10-90 &
served on Advocate
for Respondent by his
wife on dt. nil.
ms
3-11-90

notice dtd. 15-11-90
served on P. 2 on
dt. 19-10-90.
ms
11/11

Notice dtd 15/11/90
Served to R-1 on dtd
22/11/90

Letter issued to D.A.
New Delhi on dtd.
19-11-90.
ms
19/11/90

Letter dtd. 19-11-90 served
on DR of Principal Bench
on dtd 24/11/90.

None present for the
applicant. Respondents by Mr. V.M.
Bendre holding the brief of Mr.
V.S. Masulkar.

Mr. Bendre submits that
the applicant appears to have
submitted a petition seeking
transfer of this case to the
Principal Bench.

In view of this position, S.O.
to 15.4.91 for orders on M.P.
No. 596/90. If any orders are
received from the Principal
Bench before that date,
Registry to take appropriate
action.

T. C. Reddy (T.C. Reddy) M(J)
P. S. Chaudhary (P.S. Chaudhary) M(A)

⑤ Dated: 26.9.91

③

Notice issued
to the Applicant
on dt 1-7-91
MB
1-7-91

Notice dtd. 1-7-91 to
Applicant returned
back on 19-7-91.
19-7-91

The Chairman of the Tribunal
has passed order dated 14.8.91 and
that directed that this O.A be
transferred to the Principal Bench
for adjudication since the petitioner
has been transferred from Bombay to
Delhi.

Registry may accordingly take
action to transfer the case papers
immediately to the Principal Bench.

T. C. Reddy
(T.C. Reddy)
M(T)

M. Y. Prakash
(M.Y. Prakash)
M(A)

26.8.91
order/indent
30.10.91

to P.B. Rep on
30.10.91
31-10-91